GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

STARRED QUESTION NO.: 216

(TO BE ANSWERED ON THE 3rd August 2023)

DELAY OF FLIGHTS

216. SHRI KALYAN BANERJEE Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of domestic and international flights which were delayed for over 30 minutes during take-off and landing including return to airport after takeoff from 2019 to 30 June, 2023;
- (b) the number of cases reported of delays due to technical, maintenance and other purposes;
- (c) the rules of Bureau of Civil Aviation Security for maintenance, flying, rest time and periodical checkup of aircraft in the country;
- (d) the details of complaints received on overflying hours of aircraft in the country; and
- (e) the action taken by the Government on the report of irregular maintenance and no technical checking of aircraft between the flying times?

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 216 REGARDING "DELAY OF FLIGHTS" TO BE

ANSWERED ON 03.08.2023; (a) & (b) : Details of flights delayed for over 30 minutes are not maintained. However, details of the average On Time Performance (OTP) of major Indian Airlines for the period 2019 to June 2023 are attached as Annexure. (c): The maintenance of aircraft is undertaken in line with the guidelines issued by the manufacturer. Directorate General of Civil Aviation (DGCA) has issued comprehensive Civil Aviation Requirements (CARs) with respect to aircraft maintenance, periodical checks of the aircraft (planned and unplanned), flight operations, Flight Duty Time Limitations (FDTL), including rest time etc. No such complaints have been received by DGCA. DGCA carries out regular safety oversight as per the Annual Surveillance Plan along with spot checks and surveillance to ensure continued compliance of the laid down requirements concerning maintenance of aircraft. In case of any irregularity/violation of the stipulated standards, enforcement action is taken as per DGCA Enforcement Policy and Procedure Manual (EPPM).

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AVERAGE ON TIME PERFORMANCE					
AIRLINES	2019	2020	2021	2022	2023 (till June)
AIR INDIA	69.8%	78.0%	85.8%	86.5%	80.9%
INDIGO	78.80%	91.50%	93.60%	88.20%	88.80%
VISTARA	78.40%	85.20%	90.30%	88.10%	83.20%
SPICEJET	79%	83.40%	83.20%	78.20%	72%
AIR ASIA	79.72%	83.63%	90.04%	85.21%	76.13%
AKASA AIR	NA	NA	NA	88.00%	89.00%